COURT-II

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

<u>IA NO. 419 OF 2015 IN DFR NO. 925 OF 2015</u>

Dated: 8th September, 2017

In the matter of:

Bangalore Electricity Supply Company Ltd. ... Appellant(s)

۷s.

Karnataka Electricity Regulatory Commission ... Respondent(s)

ORDER

Since the posts of Judicial Member/Technical Member are lying vacant and their selection process is yet to be completed, the Court could not assemble today. Hence, the matter is listed for hearing on *02.11.2017*.

PPS/Court Master